

पर्यवेक्षित संस्थाओं द्वारा प्रस्तुत की जाने वाली लागू विवरणियों की सूची

The list of applicable Returns to be filed by all the Supervised Entities (Commercial banks, select AIFs, NBFCs and UCBs) through designated online portal(s) to RBI as per prescribed frequency and timelines stipulated under paragraph 4.2. of chapter II, is given in Table 1 below.

Table 1: List of Returns to be filed by all the Supervised Entities

S. No	Name of Return	Periodicity	Reference date	Applicability
A. Returns for Commercial Banks				
1A	Return on Asset Liability and Off-Balance Sheet Exposures (ALE).	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All SCBs including SFBs but excluding PBs
		Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs including SFBs and LABs but excluding PBs
1B	Return on Assets, Liabilities and Exposure – PBs	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All PBs
2	Return on Asset Quality (RAQ)	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/	All SCBs (Section-9 only) (excluding SFBs and PBs)

S. No	Name of Return	Periodicity	Reference date	Applicability
			31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	
		Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs (including SFBs but excluding PBs) and LABs
3A	Return on Operating Results (ROR)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs (including SFBs but excluding PBs) and LABs
3B	Return on Operating Results (ROR) – PBs	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All PBs
4	Risk Based Supervision Return (RBS)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs (excluding SFBs and PBs) and LABs
5	Liquidity Return (LR)	Fortnightly	15 th March/ 15 th April/ 15 th May/ 15 th June/ 15 th July/ 15 th August/ 15 th September/ 15 th October/ 15 th November/ 15 th December/ 15 th January/ 15 th February	All SCBs (excluding SFBs and PBs)
		Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st	All SCBs including SFBs and PBs

S. No	Name of Return	Periodicity	Reference date	Applicability
			January/ 28 th or 29 th February as applicable	
6A	Return on Capital Adequacy - Basel-I (RCA-1)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All LABs, SFBs and PBs
6B	Return on Capital Adequacy-III (RCA - III)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs (excluding SFBs and PBs)
7	Return on Interest Rate Sensitivity- (IRS)- Traditional Gap & Duration Gap	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All SCBs including SFBs and PBs
8	Return on Large Credits (RLC)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs (including SFBs but excluding PBs) and LABs
9	Central Repository of Information on Large Credits (CRILC) – Main	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All SCBs (including SFBs but excluding PBs) and LABs
10	Red Flagged Account/Fraud Borrowers Return (RFA/Fraud)	As and when basis	As and When Basis	All SCBs (including SFBs but excluding PBs) and LABs
11	Return on Defaulted Borrowers (RDB)	Weekly	Friday of the Week	All SCBs (including SFBs

S. No	Name of Return	Periodicity	Reference date	Applicability
				but excluding PBs) and LABs
12	Return on Ownership and Control (ROC)	Half Yearly	31 st March/ 30 th September	All SCBs including SFBs and PBs. For FBs, only Section 2 (part c and part d)
13	Return on Subsidiaries/ JV/ Associates (RoS)	Half Yearly	31 st March/ 30 th September	All SCBs, Where applicable
14	Consolidated Prudential Return (CPR)	Half Yearly	31 st March/ 30 th September	All SCBs, Where applicable
15	Balance Sheet Analysis (BSA)	Yearly	31 st March	All SCBs (including SFBs and PBs) and LABs
16	Return on Asset Liability and Off-Balance Sheet Exposures (ALO)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs having overseas operations (excluding FBs)
17	Return on Large Exposures (RLE)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs having overseas operations (excluding FBs)
18	Return on Country Exposures and Maturity (CEM)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs having overseas operations (excluding FBs)
19	Return on Profitability (ROP)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs having overseas operations (excluding FBs)
20	Equity Investment in Capital Market	Weekly	Friday of the Week	Select 11 Banks ¹
21	Return on Connected Exposure (RCE)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs (including SFBs and PBs) and LABs
22	Leverage Ratio Return (LRR)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SCBs including SFBs and PBs
23	Large Exposure Framework Return (LEF)	Quarterly	31 st March/ 30 th June/	All SCBs including SFBs

¹ AXIS Bank, Bank of Baroda, Bank of India, Canara Bank, HDFC Bank, ICICI Bank, Indian Overseas Bank, J & K Bank, Punjab National Bank, State Bank of India, Union Bank of India. This return is to be submitted on DCS portal (<https://datacollector.rbi.org.in/>).

S. No	Name of Return	Periodicity	Reference date	Applicability
			30 th September/ 31 st December	but excluding PBs
24	Basel Liquidity Returns (BLR)	Monthly (Sheets BLR 1, 2,4,5, and 6)	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All SCBs including SFBs but excluding PBs
		Quarterly (Sheet BLR 3 and 7)	31 st March/ 30 th June/ 30 th September/ 31 st December	
25	Additional Data on Loan portfolio, Branch Profile and Financial Inclusion (LBFI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SFBs
26	Return on Complaints (RoComp)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All SFBs and PBs
27	Return on Investment Portfolio (RIP)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All PBs
28	Monthly Return on information related to Stressed MSME Sub-ordinate Debt Scheme	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All SCBs including SFBs but excluding PBs
29	Report on financial conglomerates	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All Financial Conglomerates for which RBI is

S. No	Name of Return	Periodicity	Reference date	Applicability
				the Principal Regulator
30	Long Form Audit Report (LFAR) (i.e. for the bank / all Indian Offices of foreign bank as a whole) and the relative agenda note, together with the Board's views or directions	Yearly	31 st March	All SCBs (including SFBs and PBs) and LABs
31	Half-Yearly Review of Investment Portfolio	Half-yearly	31 st March/ 30 th September	All SCBs (including SFBs and PBs) and LABs
32	Allocation of branches to Statutory Branch Auditors (SBAs) by Public Sector Banks (PSBs)	Yearly	31 st March	All PSBs
33	Half yearly/ Quarterly Review of Accounts of Public Sector Banks – Review Report by Statutory Central Auditors (SCAs)	Half yearly / Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All PSBs
34	Half yearly/ Quarterly Review of Accounts of Public Sector Banks – Review of Accounts	Half yearly / Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All PSBs
35	Return on Digital Banking Units (DBUs)	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All SCBs including SFBs, PBs and LABs having Digital Banking Units
36	Daily Liquidity Data ²	Weekly		All PSBs, PVBs, select FBs, and SFBs

² This return is to be submitted on DCS portal (<https://datacollector.rbi.org.in/>).

S. No	Name of Return	Periodicity	Reference date	Applicability
B. Returns for Select AIFIs				
37	Report on Asset and Liabilities (ALE-FI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Select AIFIs
38	Return on Capital Adequacy - Basel-I - (RCA1-FI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Select AIFIs
39	Return on Operating Results (ROR-FI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Select AIFIs
40	Return on Asset Quality (RAQ-FI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Select AIFIs
41	Return on Large Credits (RLC-FI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Select AIFIs
42	Return on Ownership and Control (ROC-FI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Select AIFIs
43	Return on Connected Lending (RCL-FI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Select AIFIs
44	Central Repository of Information on Large Credits CRILC - Main	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	Select AIFIs
45	Red Flagged Account/Fraud Borrowers Return (RFA/Fraud)	As and when basis	As and when	Select AIFIs

S. No	Name of Return	Periodicity	Reference date	Applicability
46	Return on Defaulted Borrowers (RDB)	Weekly	Friday of the Week	Select AIFIs
C. Returns for UCBs				
47	Form – B (Statement of External Liabilities and Core Assets)	Fortnightly	All Reporting Fridays as per RBI Calendar	All Scheduled UCBs
		Monthly	The Last Friday of the Month	
		Yearly	31 st March	
48	Form – I (Statement on Compliances with CRR and SLR)	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All UCBs
49	Form – II (Statement of Unsecured Loans and Advances to Directors/ Firms in which they have Interest)	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	All UCBs
50	Form – VI (Statement on Offices in India)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
51	Form – VIII (Statement of Unclaimed Deposit Accounts not operated more than 10 years)	Yearly	31 st December	All UCBs
52	Form – IX (Asset & Liabilities as at the close of business on last Friday of the Month)	Monthly	Last Friday of the Calendar Month	All UCBs
		Yearly	31 st March	

S. No	Name of Return	Periodicity	Reference date	Applicability
53	OSS - 1 (Statement on Assets and Liabilities)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
54	OSS - 2 (Statement on Earnings)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
55	OSS - 3 (Statement on Asset Quality)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
56	OSS - 4 (Statement on Non-Performing Assets)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
57	OSS - 5 (Statement on Segment/ Sector-wise Advances)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
58	OSS - 6 (Statement on Connected Lending)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	UCBs All
59	OSS - 7 (Statement on Capital Adequacy)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
60	OSS - 8 (Statement on Bank Profile)	Yearly	31 st March	All UCBs
61	PSA Return (Statement on Priority Sector Advances)	Quarterly/ Yearly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs except Salary Earners' UCBs
62	ALM Returns			
	(a) ALM 1 (Statement of Interest Rate Sensitivity (IRS))	Monthly	Last Reporting Friday of the month as per RBI Calendar	Scheduled UCBs
		Quarterly	Last Reporting Friday of the Quarter as per RBI Calendar	All Non-Scheduled UCBs (other than those having deposits less than ₹ 100 Crore and operating in single district).

S. No	Name of Return	Periodicity	Reference date	Applicability
	(b) ALM 2 (Statement of Short-Term Dynamic Liquidity (STDL))	Fortnightly	All Reporting Fridays as per RBI Calendar	Scheduled UCBs
	(c) ALM 3 (Statement of Structural Liquidity (SL))	Fortnightly	All Reporting Fridays as per RBI Calendar	Scheduled UCBs
		Quarterly	Last Reporting Friday of the Quarter as per RBI Calendar	Non – Scheduled UCBs
63	MIS Returns			
	(a) MIS 1 (Statement on Doubtful, Loss or Suit filed account of ₹1 crore & above)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	Scheduled UCBs
	(b) MIS 2 (Statement on Wilful defaults of ₹ 25 lakh & above)			
64	Form-Advances and Investments			
	(a) Statement showing details of Advances against Security of Shares/ Debentures	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All UCBs
	(b) Statement on Information in respect of Loans & Advances to Bank's Directors			
(c) UCB's Investment in other UCBs / Institutions				
65	Daily Call and Notice Money Operations (DCM)	Fortnightly	All Reporting Fridays as per RBI Calendar	All UCBs
66	Central Repository of Information on Large Credits (CRILC) - UCBs	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	UCBs with Total Assets ₹500 crores and above
D. Returns for NBFCs				
67	DNBS01-Important Financial Parameters	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	i. NBFC - Upper Layer (NBFC-UL),

S. No	Name of Return	Periodicity	Reference date	Applicability
				ii. NBFC - Middle Layer (NBFC-ML) [except NBFC-Core Investment Companies (CICs)]
68	DNBS02 - Important Financial Parameters (NBFCs – BL)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	NBFCs in Base Layer [except Peer-to-Peer Lending platform Companies (NBFC – P2Ps)]
69	DNBS03- Important Prudential Parameters	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	i. NBFC-UL, ii. NBFC -ML [except NBFC-CICs]
70	a. DNBS04A- Short Term Dynamic Liquidity (STDL) – Quarterly	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	i. NBFC-UL, ii. NBFC-ML [except Standalone Primary Dealers (SPDs)], and iii. NBFC-BL with asset size of ₹ 100 crore and above solely or at Group level, [excluding Type -I NBFCs, and Non-Operative Financial Holding Companies (NOFHCs), P2Ps, AAs, and Mortgage Guarantee Companies]
	b. DNBS04B-Structural Liquidity & Interest Rate Sensitivity – Monthly	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/	i. NBFC-UL, ii. NBFC-ML [except Standalone Primary Dealers (SPDs)], and iii. NBFC-BL with asset size of ₹ 100 crore and

S. No	Name of Return	Periodicity	Reference date	Applicability
			31 st December/ 31 st January/ 28 th or 29 th February as applicable	above solely or at Group level, [excluding Type -I NBFCs, and Non- Operative Financial Holding Companies (NOFHCs), P2Ps, AAs, and Mortgage Guarantee Companies]
71	DNBS07 - ARCs Important Financial Parameters	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	ARCs
72	DNBS08 – CRILC-Main (NBFCs)	Monthly	31 st March/ 30 th April/ 31 st May/ 30 th June/ 31 st July/ 31 st August/ 30 th September/ 31 st October/ 30 th November/ 31 st December/ 31 st January/ 28 th or 29 th February as applicable	i. NBFC-UL, ii. NBFC -ML (except NBFC- CICs), and iii. NBFC-BL which are NBFC- ICC, NBFC-MFI, NBFC-Factors having asset size of ₹500 crore and above solely or at Group level
73	DNBS09-CRILC Weekly – RDB return	Weekly	Friday of the Week	i. NBFC-UL, ii. NBFC -ML (except NBFC- CICs), and iii. NBFC-BL which are NBFC- ICC, NBFC-MFI, NBFC-Factors having asset size of ₹500 crore and above solely or at Group level
74	DNBS10-Statutory Auditor Certificate (SAC) Return	Yearly	31 st March	All NBFCs and ARCs

S. No	Name of Return	Periodicity	Reference date	Applicability
75	DNBS11-CICs - Important Financial Parameters	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	NBFC-CICs
76	DNBS12-CICs - Important Prudential Parameters	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	NBFC-CICs
77	DNBS13 - Overseas Investment Details	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All NBFCs
78	DNBS14- P2Ps- Important Financial & Prudential Parameters	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	NBFCs- Peer-to-Peer Lending platform Companies (NBFCs-P2P)
79	Form A Certificate	Annual	31 st March	All NBFCs
E. Returns for all Supervised Entities				
80	Financial Soundness Indicators (FSI)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All CBs (excluding FBs)/ select AIFIs/ UCBs/ NBFCs/ ARCs
F. Fraud Monitoring and Vigilance Monitoring Returns				
81	FMR - I (Report on Actual or Suspected Frauds)	As and when	As and when the fraud is detected	All CBs and select AIFIs, All UCBs, NBFC-UL, NBFC -ML, and NBFC-BL which are NBFC-ICC, NBFC-MFI, NBFC-Factors having asset size of ₹500 crore and above
82	FMR - III (Update of Form FMR-I)	As and when	As and when any development occurs in FMR-1 details	All CBs and select AIFIs, All UCBs, NBFC-UL, NBFC -ML, and NBFC-BL which are NBFC-ICC, NBFC-MFI, NBFC-Factors having asset size

S. No	Name of Return	Periodicity	Reference date	Applicability
				of ₹500 crore and above
83	FMR - IV (Report on Dacoities / Robberies / Theft / Burglaries)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All CBs and select AIFIs, All UCBs, NBFC-UL, NBFC -ML, and NBFC-BL which are NBFC-ICC, NBFC-MFI, NBFC-Factors having asset size of ₹500 crore and above
84	VMR - I (Report on Action Plan on Anti-Corruption Measures)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All PSBs and Select AIFIs
85	VMR - II (Report on the Security Arrangements)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All PSBs
86	VMR - III (Report on Action Taken against Employees involved in Frauds and Corrupt Practices)	Quarterly	31 st March/ 30 th June/ 30 th September/ 31 st December	All PSBs and Select AIFIs

II. General Description of Returns

A. Returns to be filed by Commercial Banks (CBs)

- 1. Return on Asset Liability and off-Balance Sheet Exposures (ALE):** ALE return contains the granular breakup of asset and liability items along with details regarding off-balance sheet and derivative exposures.
- 2. Return on Asset Quality (RAQ):** RAQ contains asset classification and provisioning for the advances and investment portfolio of the banks. This return also contains sector-wise granular break up of credit and investment portfolio.
- 3. Return on Operating Results (ROR):** ROR return collects data on quarterly reporting of profit and loss statement, which contains granular break-up of interest income and interest expenses.

- 4. Risk Base Supervision Return (RBS):** RBS captures information on rating-wise distribution of standard advances, rating-wise distribution of non-SLR investments, sale of loans and securitization, credit card business carried out by the bank or through its subsidiaries, housing finance and details of infrastructure finance.
- 5. Liquidity Return (LR):** The LR return on Structural Liquidity includes behavioural maturity profile of various components of on / off-balance sheet items on the basis of assumptions and trend analysis supported by time series analysis having five parts, viz. (i) 'Domestic Currency – Indian Operations', (ii) 'Foreign Currency – Indian Operations', (iii) 'Combined Indian Operations – Domestic and Foreign Currency' i.e. solo bank level, (iv) 'Overseas branch Operations–Country-Wise' and (v) 'For Consolidated Bank Operations'.
- 6. a. Return on Capital Adequacy - Basel-I (RCA-1):** RCA-1 return collects information on capital adequacy. It captures details on computation of capital base, computation of risk weighted assets and risk-based capital as per BASEL - I Capital Adequacy Framework.
b. Return on Capital Adequacy-III (RCA - III): RCA-III return collects data on computation of capital base, computation of risk weighted assets and risk-based capital as per BASEL - III Capital Adequacy Framework.
- 7. Return on Interest Rate Sensitivity- (IRS):** IRS return captures the banks' exposure to the interest rate risk, traditional gap and duration gap analysis.
- 8. Return on Large Credits (RLC):** Section 1 of RLC captures information of all individual borrowers (excluding banks) having exposure in excess of 15% of regulatory capital or a minimum of top fifty large borrowers. In section 2, all borrower groups having total exposure in excess of 30 % of bank's capital funds or a minimum of fifty large borrower groups should be reported irrespective of the percentage of such exposure to bank's capital funds; Section 3 captures exposure to top twenty exposure to banks irrespective of the percentage of such exposures to the bank's capital funds.

- 9. Central Repository of Information on Large Credits (CRILC) – Main:** This return captures credit information of borrowers having aggregate fund-based and non-fund-based exposure of ₹ 5 crores and above. In case, any entity to whom the return is applicable does not have any borrower with aggregate exposure of ₹5 crores and above for a reporting month, it shall submit a 'NIL' return.
- 10. Red Flagged Account/ Fraud Borrowers Return (RFA):** This return contains data on RFA/ borrowers classified as Fraud and their exposure.
- 11. Return on Defaulted Borrowers (RDB):** This return captures information of defaulted borrowers. It has two sections, reporting of borrowers defaulted during the week and reporting of borrowers moved out of default category during the week (Global Operations) containing details like borrower PAN, borrower name, date of default, funded amount outstanding as on reporting date, non-funded amount outstanding as on reporting date, total amount outstanding (funded + non-funded) as on reporting date. In case, any entity to whom the return is applicable does not have any large borrower with default move-in/ move-out positions during the week, it shall submit a 'NIL' return.
- 12. Return on Ownership and Control (ROC):** ROC captures details of ownership pattern of the bank and details of Executive / Whole Time Directors and Non-Executive Directors including details of other companies in which any of such officials are interested along with nature of interests.
- 13. Return on Subsidiaries/JV/Associates (ROS):** The report contains information/ data on financial performance, large exposure in excess of 10% of capital funds and ownership details of each subsidiary / joint venture / associate of banks.
- 14. Consolidated Prudential Return (CPR):** CPR contains consolidated prudential information at the level of the group to which the supervised bank / institution belongs and is derived from the consolidated balance sheet and profit and loss account, prepared as per extant guidelines on preparation of Consolidated Financial Statements. For reporting in CPR, the consolidation may exclude group companies which are engaged in (a) insurance business and (b) Businesses not

pertaining to financial services. Investment in RRBs sponsored by banks would be treated as per extant Guidelines for Consolidated Accounting and other quantitative methods to facilitate Consolidated Supervision.

- 15. Balance Sheet Analysis (BSA):** BSA return captures audited accounts of the bank with notes on accounts. This return contains total capital and liabilities, assets, details of capital, reserves and surplus, deposits, cash and balances, investments, advances, fixed assets, contingent liabilities and profit and loss details, interest earned, other income, interest expended and operating expenses, quantum-wise gross NPA.
- 16. Return on Asset Liability and Off-Balance Sheet Exposures (ALO):** Branch-wise break up of assets and liabilities on the basis of residual maturity / next repricing date, gap, off-balance sheet exposures, unreconciled entries with other branches, with other Indian banks branches in same foreign centre and accounts with other banks.
- 17. Return on Large Exposures (RLE):** This return captures the reporting of large exposures and investments made during the quarter and is divided into three sections- listing of customers having limits or outstanding of US\$ 5 million & above, listing of new customers having limits or outstanding of US\$ 1 to 5 million and investments made during the quarter amounting to more than US\$ 1 million.
- 18. Return on Country Exposures and Maturity (CEM):** CEM captures country-wise concentration of credit exposures at each overseas geography.
- 19. Return on Profitability (ROP):** ROP captures the profitability numbers for the current quarter and the cumulative position (YTD) of all the overseas branches.
- 20. Equity Investment in Capital Market:** This return is submitted by select banks on weekly basis to report amount of equities purchased and sold from / in the capital market during the relevant week.

- 21. Return on Connected Exposure (RCE):** The return 'Intra-Group Transactions and Exposures' is merged with Return on Connected Lending (RCL) return and the merged return is called as Return on Connected Exposure.
- 22. Leverage Ratio Return (LRR):** This return captures data on the key drivers of Basel III leverage ratio.
- 23. Large Exposure Framework Return (LEF):** This return captures details about Bank's large exposures to counterparties, Bank's exposure with values equal to or above 10% of Tier 1 Capital, Bank's other exposures and exempted exposures.
- 24. Basel Liquidity Return (BLR):** The BLR contains seven returns viz. BLR 1, BLR 2, BLR 3, BLR 4, BLR 5, BLR 6 & BLR 7 and captures data on the unencumbered HQLAs that can be converted into cash to meet liquidity needs for a 30 calendar-days' horizon under a significantly severe liquidity stress scenario specified by supervisors. It also contains data on Liquidity Coverage Ratio (LCR) and Net Stable Funding Ratio (NSFR).
- 25. Additional Data on Loan portfolio, Branch Profile and Financial Inclusion:** This return captures additional data on loan portfolio. It includes sectoral loan portfolio divided into following categories:
- A. Priority Sector
 - a. Agriculture
 - b. Small and marginal farmers
 - c. Landless farmers
 - d. Sharecroppers
 - e. MFIs
 - f. Other loans
 - (i) Micro & Cottage industries
 - (ii) Small units/ industries
 - (iii) Medium units / industries
 - (iv) Loans to traders/ professionals etc.
 - (v) Housing loans
 - (vi) Auto loans

(vii) Gold loans

(viii) Other loans

B. Non-priority sector loans

- 26. Return on Complaints (Old Name - Return on Customer Grievance and Redressal):** This return collects data on customer complaints registered in Small Finance Banks and Payments Banks. It collects details on nature of customer complaints, channel-wise receipt of complaints, disposal of complaints during the quarter, awards passed by the Banking Ombudsman (BO), time taken for addressing complaints and actions taken based on complaints.
- 27. Return on Investment Portfolio:** This return contains information on profile of Investment Portfolio. It contains information on quality of investment portfolio as per category of investments, like SLR investments, debt securities, and equities. Exposure to Banks with information about (counterparty bank name, counterparty bank domicile, total exposure, total exposure as % of outside liabilities) is also covered in the return.
- 28. Monthly Return on information related to Stressed MSME Sub-ordinate Debt Scheme:** This return contains information on 'Personal Loans sanctioned to promoters of distressed MSMEs under 'Credit Guarantee Scheme for Subordinate Debt- CGSSD'. It contains identifier information of promoters and the eligible MSME and operational information on the loan sanctioned under CGSSD and the MSME loan account.
- 29. Report on Financial Conglomerates (FINCON):** This return is submitted by designated Financial Conglomerates (FC) to the Principal Regulator. This return captures information on Specified Financial Intermediaries (SFIs), Non-specified Financial Intermediaries (NSFIs) and Non-Financial Entities (NFEs) of FC. Return contains information on group structure, important financial parameter, intra-group transactions & exposures, and governance & miscellaneous qualitative parameters.
- 30. Whole Bank Long Form Audit Report:** This return captures information on Long Form Audit Report (LFAR) (i.e. for the bank / all Indian Offices of foreign bank as

a whole) and the relative agenda note, together with the Board's views or directions. It has information about Large/Irregular/Critical Advance Accounts.

- 31. Half-Yearly Review of Investment Portfolio:** This return captures information on qualitative/ quantitative review of entire investment portfolio of the bank for the half year.
- 32. Allocation of branches to Statutory Branch Auditors (SBAs) by Public Sector Banks (PSBs):** Public Sector Banks are required to upload the details of branches allocated to their SBAs, on an annual basis, in the Auditor Allocation System (AAS) application maintained by the Bank.
- 33. Half yearly/ Quarterly Review of Accounts of Public Sector Banks – Review Report by Statutory Central Auditors (SCAs):** Statutory Central Auditors of PSBs are required to conduct half yearly/quarterly review of their accounts. The review report qualifies the accompanying financial results of the banks and certifies that the accompanying statement of unaudited financial results of the banks were prepared in accordance with accounting standards and the relevant prudential norms issued by the Reserve Bank of India and does not contain any material misstatement
- 34. Half yearly/ Quarterly Review of Accounts of Public Sector Banks – Review of Accounts:** Public Sector Banks are required to submit the information on half yearly/quarterly review of their accounts as per the prescribed format. The review contains information on income and expenditure parameters.
- 35. Return on Digital Banking Units (DBUs):** This return captures the status of performance of the DBUs established by applicable Banks on the aggregate level and also detailed metrics like number of digital services offered, availability of these services, infrastructure related parameters, number of transactions and their amount done through DBUs.
- 36. Daily Liquidity Return:** This return captures daily outstanding balances in various types of deposits accounts, borrowings from the RBI/ market, Reverse Repo, intra-

day liquidity facility from the RBI, net flows from payments and settlement systems, etc.

B. Returns to be filed by Select All-India Financial Institutions

37. Report on Asset and Liabilities (ALE-FI): This return contains information on assets and liabilities of financial institutions such as capital, reserves, borrowing, other liabilities, off-balance exposures, contracts/ derivatives, derivatives from risk perspective, turnover of foreign exchange for domestic, overseas and global operations.

38. Return on Capital Adequacy - Basel-I (RCA1-FI): This return contains information on Capital Adequacy of financial institutions. It includes information for capital base, computation of capital base, undisclosed reserves, risk weight assets & exposures, contingents credits exposure, contracts & derivatives, risk weighted assets for trading book and global position on reference date.

39. Return on Operating Results (ROR-FI): This return contains information on operating results of financial institutions. It has income, expenses, earnings before provisions & taxes, net profit & retained earnings for domestic, overseas and global operations.

40. Return on Asset Quality (RAQ-FI): This return contains information on asset quality of financial institutions. It includes portfolio analysis (gross loans & advances), classification of risk assets, change in asset quality profile, restructured advances, impaired credits, shifting of investments, qualities of securities portfolio, securities portfolio, export credit, sectoral credit, industry breakup, other details of Non-SLR securities, exposure to MFIs and SHGs, country risk, sensitive sector details.

41. Return on Large Credits (RLC-FI): This return contains information on large credits given by financial institutions. It includes details of exposure to large individual borrowers, large group borrowers and top twenty exposures in their global operations.

- 42. Return on Ownership and Control (ROC-FI):** This return contains information on ownership and control of financial institutions such as ownership pattern, board of directors/key executive officers and particulars of auditors.
- 43. Return on Connected Lending (RCL-FI):** This return contains information on Subsidiaries/ Associates/ Affiliates and connected lending of financial institutions. It includes information like credits/ exposure to subsidiaries & associates, credits/ exposure to significant shareholders and/or their "Interests/Related Firms", credits/exposures to directors and managers, interest of directors and managers and credits/ exposure to their interested enterprises.
- 44. Central Repository of Information on Large Credits CRILC – Main:** Same as return for Commercial Banks.
- 45. Red Flagged Account/Fraud Borrowers Return (RFA/Fraud):** Same as return for Commercial Banks.
- 46. Return on Defaulted Borrowers (RDB):** Same as return for Commercial Banks.

C. Returns to be Filed by Urban (Primary) Cooperative Banks (UCBs)

- 47. Form B - Statement of External Liabilities and Core Assets:** Form B contains details of liabilities and assets with the banking system and others in India. Data on demand and time deposits from bank, deposits other than from banks, borrowings, balances with banks, cash in hand, investments in India & bank credit in India are to be reported in this return.
- 48. Form - I - Statement of Compliance with CRR and SLR:** Form - I captures data on CRR and SLR requirements.
- 49. Form – II:** Form - II contains details of unsecured loans and advances to directors/ firms in which they have interest.
- 50. Form – VI:** Details of branches closed or opened is collected in Form – VI Return.

- 51. Form – VIII - Statement of Unclaimed Deposit Accounts (not operated more than 10 years):** Form VIII return contains data on unclaimed deposit accounts not operated more than 10 years.
- 52. Form – IX - Asset & Liabilities as at the Close of Business on Last Friday of the Month:** Form IX captures the details of assets and liabilities of UCBs in India as on the last Friday of every month & as on the last day of the financial year.
- 53. OSS - 1 - Statement on Assets and Liabilities:** This return contains important financial parameters on balance sheet, viz. assets, liabilities, investments, deposits, loans and advances.
- 54. OSS - 2 – Statement of Earnings:** Data items on Income and Expenditure are collected in OSS - 2 return.
- 55. OSS - 3 – Statement on Asset Quality:** OSS - 3 return contains details on asset quality of loans and investments.
- 56. OSS - 4 - Statement on Non-Performing Advances:** OSS - 4 contains details of Non-Performing Assets (Gross and Net) in absolute and in percentage terms. The NPA data is to be classified as substandard, doubtful and loss assets. The return also captures data on top fifty impaired accounts, NPA accounts where the bank's exposure is ₹ 100 lakhs and above including funded and non-funded exposure.
- 57. OSS - 5 – Statement on Segment/ Sector-wise Advances:** OSS - 5 contains segment-wise and industry-wise details of loans and advances to sensitive sectors (housing, real estate, and capital markets).
- 58. OSS - 6 – Statement on Connected Lending:** OSS 6 contains details of exposures of the UCB to firms where directors / managers of the UCB or their relatives have commercial interests.

- 59. OSS - 7 – Statement on Capital Adequacy:** OSS 7 contains data on capital to risk weighted assets ratio (CRAR), Tier 1 Capital, Tier 2 Capital, risk -weighted assets on on-balance sheet and off-balance sheet exposures along with details of contracts and derivatives.
- 60. OSS - 8 – Statement on Bank Profile:** OSS 8 contains the UCBs' profile, management profile, data on directors removed, employee details, data on financial parameters, financial ratio, branch profile, ATM profile, NPA profile, and financial inclusion data etc.
- 61. PSA Return - Loans and Advances to Priority Sector / Weaker Section & Credit Flow to Minority Communities:** PSA return contains details of credit flow to priority sector / weaker sections and minority communities. the data on adjusted net bank credit, state-wise amount disbursed, outstanding to weaker sections under priority sector (SC, ST, Minorities), state-wise amount disbursed to weaker sections under priority sector (SC, ST, Minorities), state-wise total amount of priority sector loans disbursed, outstanding to weaker sections under priority sector (minorities) etc. is captured in this return.
- 62. ALM – Fortnightly/Quarterly Return:** ALM return contains data on Interest Rate Sensitivity (IRS), Short Term Dynamic Liquidity (STDL), Structural Liquidity (SL).
- 63. MIS – Quarterly Return:** Details of wilful default of ₹25 lakh & above and doubtful, loss or suit filed accounts of ₹1 crore & above are captured in this return.
- 64. Advances Investment Return:** Details of advances against security of shares/ debentures, information in respect of loans & advances to bank's directors, UCB's Investment in other UCBs /Institutions are collected in this return.
- 65. Daily Call and Notice Money (DCM):** Data on call and notice money lending and borrowing is captured in the DCM return.

66. CRILC – UCBs: Information on borrowers where the UCB has aggregate exposure of ₹5 crores and above is collected through a CRILC return. In case, any entity to whom the return is applicable does not have any borrower with aggregate exposure of ₹5 crores and above for a reporting month, it shall submit a 'NIL' return.

D. Returns to be Filed by NBFCs and ARCs

67. DNBS01- Important Financial Parameters – Quarterly Return: The return contains components of assets and liabilities, profit and loss account, exposure to sensitive sectors, sectoral credit etc.

68. DNBS02- Important Financial Parameters (NBFCs – BL) – Quarterly Return: The return contains financial details, viz. components of assets and liabilities, profit and loss account etc. as well as for complying with various prudential norms.

69. DNBS03-Important Prudential Parameters – Quarterly Return: The return contains prudential norms, e.g., capital adequacy, provisioning etc.

70. DNBS04A & DNBS04B - Asset-Liability Management (ALM) Returns: The return contains data on Asset Liability Mismatches (ALM) and Interest Rate Sensitivity (IRS), liquidity risk of exposures. Applicable NBFCs shall submit the following two ALM returns:

- (i) DNBS04A (Quarterly) - Return on Short Term Dynamic Liquidity.**
- (ii) DNBS04B (Monthly) - Return on Structural Liquidity and Interest Rate Sensitivity.**

71. DNBS07 – ARCs- Important Financial Parameters- Quarterly Return: The return contains data on assets and liabilities, assets acquired from Banks/FIs, acquisition cost, trusts formed, recovery status of acquired assets etc.

- 72. DNBS08 – CRILC Main (NBFCs) – Return** – The return contains certain credit information in respect of borrowers who are having aggregate exposure of ₹5 Crore and above with NBFCs. In case, any entity to whom the return is applicable does not have any borrower with aggregate exposure of ₹5 crores and above for a reporting month, it shall submit a 'NIL' return.
- 73. DNBS09 – CRILC Weekly Return on Defaulted Borrowers (RDB)**- NBFCs may report certain information on large borrowers (having aggregate exposure of ₹5 crores and above with them), who have defaulted during a week or moved out of the default position, through this return on each Friday. In case, any entity to whom the return is applicable does not have any large borrower with default move-in/ move-out positions during the week, it shall submit a 'NIL' return.
- 74. DNBS10 -Statutory Auditor's Certificate (SAC) - Yearly Return:** All NBFCs and ARCs shall enable their Statutory Auditors to submit 'DNBS10 - Statutory Auditor's Certificate (SAC) Return' every year. The certificate shall be based on audited books of accounts of the applicable entity, for the preceding financial year.
- The Statutory Auditor shall compile, generate and file the return, using the secure login credentials created by the applicable entity.
- 75. DNBS11- Core Investment Companies (CICs) - Important Financial Parameters- Quarterly Return:** The return contains data on assets and liabilities, profit and loss account, exposure to sensitive sectors, sectoral credit, etc.
- 76. DNBS12 - Core Investment Companies (CICs) - Important Prudential Parameters - Quarterly Return:** The return contains data on Adjusted Net Worth, Provisioning, etc.
- 77. DNBS13 - Overseas Investment Return:** All the NBFCs (irrespective of category, business classification and asset size) shall submit information on their overseas investment and returns on a quarterly basis. In case, there are no overseas investments during the reporting quarter, a 'NIL' return shall be submitted.

78. DNBS14 - Peer to Peer (P2Ps) Lending Platform (NBFCs – P2Ps) - Important Financial & Prudential Parameters: The return is to be filed by NBFCs-P2Ps and contains data on assets and liabilities, profit and loss account, prudential parameters etc.

79. Form A Certificate: The certificate to be submitted by NBFCs regarding appointment of Statutory Central Auditor (SCA)/ Statutory Auditor (SA) in prescribed format as mentioned in the RBI's notification on 'Appointment of Statutory Central Auditors (SCAs)/Statutory Auditors (SAs) of Commercial Banks (excluding RRBs), UCBs and NBFCs (including HFCs)' (Reference no. DoS. CO.ARG/SEC.01/08.91.001/2021-22) dated April 27, 2021, and amendments thereto thereafter.

E. Returns to be Filed by Supervised Entities

80. Financial Soundness Indicators (FSI): This is a special return for furnishing consolidated FSIs to IMF. Data compilation is done as per the Guidelines issued by IMF which have been circulated to all the reporting entities (Commercial Banks (excluding Foreign Banks), select AIFIs, UCBs, NBFCs and ARCs).

F. Fraud Monitoring and Vigilance Monitoring Returns

81. FMR - I (Report on Actual or Suspected Frauds): This return captures report on actual or suspected frauds in Commercial Banks, AIFIs, UCBs, and NBFCs.

82. FMR - III (Update of Form FMR-I): This return captures progress report on frauds of large value and it is to be filed as and when any development occurs in FMR-I details.

83. FMR - IV (Report on Dacoities / Robberies / Theft / Burglaries): This return captures consolidated information on dacoities/robberies/theft/ burglaries.

84. VMR - I (Report on Action Plan on Anti-Corruption Measures): This return captures details on action plan on anti-corruption measures against staff. It

contains information regarding preventive measures, surveillance and detection details, deterrent punitive action on vigilance cases and disciplinary cases.

85. VMR - II (Report on the Security Arrangements): This return captures details on the security arrangements and contains information regarding number of branches considered vulnerable, branches provided with armed guards, alarm system, and other security measures provided.

VMR - III (Report on Action Taken against Employees involved in Frauds and Corrupt Practices): This return captures information on action taken against employees involved in frauds and corrupt practices.